GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3392 ANSWERED ON 20TH MARCH, 2025

RAM JANAKI MARG PROJECT

† 3392. Shri Ramashankar Rajbhar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current phase of the construction work of Ram Janaki Marg project and its estimated date of completion;
- (b) the districts where the land acquisition process has been completed and where it is still pending;
- (c) whether the said road is proposed to be declared a National Highway and if so, the details thereof;
- (d) the steps taken to resolve obstacles in its construction;
- (e) whether this project would promote tourism and trade between Uttar Pradesh, Bihar and Nepal; and
- (f) the process of providing compensation to the affected farmers and local residents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (f) Ram Janki Marg project is an initiative of the Government connecting Ayodhya in the State of Uttar Pradesh with Bhithamore in Sitamarhi district in the State of Bihar near the Nepal border.

Ram Janki Marg project is envisaged to improve regional connectivity, provide access for pilgrims, boost religious tourism, socio-economic development, improved local business/ agriculture/ trade and transport, enhancement of investment opportunities, strengthening India-Nepal cultural ties across the State of Uttar Pradesh, Bihar, and Nepal.

Ram Janki Marg has already been declared as National Highway (NH) as detailed below:

- (i) NH-27: Ayodhya to Chawani in Uttar Pradesh State;
- (ii) NH-227A: Chawani in Uttar Pradesh to Chakia in Bihar State;
- (iii) NH-227 : Chakia to Bhithamore in Bihar State (Nepal border).

The status of development of the project in the State of Uttar Pradesh and Bihar are as follows: -

Uttar Pradesh State - The stretch of about 25 km of National Highway NH-27 connecting Ayodhya with Chhawani is developed to four lane NH configuration. Chhawani to Chhapia (55 km length) of NH-227A has been developed to 2 Lane with paved shoulder NH standards. Work has been taken up for development of 131 km section of NH 227A connecting Chhapia with Mehrauna Ghat to 2 Lane with paved shoulder/4 Lane NH standards under three packages with expected completion in phases by May, 2027.

Bihar State - Work has been awarded for upgradation to 4 lane NH standards from Mehrauna Ghat to Siwan for (41 km) of NH-227A in the State of Bihar. This work is expected for completion by December, 2027. Work has commenced for upgradation to 4 lane NH standards between Siwan and Masrakh (50.12 km) of NH-227A and is targeted for completion by November, 2026. The work between Masrakh to Bhithamore via Chakia (150 km) of NH-227A / NH-227 is at Detailed Project Report (DPR) preparation stage.

Compensation for land acquisition is finalized by Competent Authority for land Acquisition (CALA) notified under section 3(a) of NH Act 1956 and compensation is determined as per National Highway (NH) Act 1956 and provisions of Right to Fair

Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013.

Land Acquisition process has been completed in all the districts in the State of Uttar Pradesh upto award under section 3G of the National Highways Act, 1956.

In Bihar, award for land acquisition has been completed for stretch from Mehrauna Ghat to Masrakh.

Regular review meetings are held at various levels with all stakeholders including executing agencies of NHs and concessionaires/contractors to ensure taking up of corrective actions and expedite progress of NH works. Other initiatives taken include expediting land acquisition, removal of hindrances in acquired land, various clearances (such as from Irrigation Department, Railways) with active participation of all concerned.
